

By Speed Post

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO.HC.VII-7/1990/7574/A**

From :- Smt. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Smt. Chayarani Goswami,  
District & Sessions Judge,  
Barpeta.

Dated Guwahati the 20<sup>th</sup> December, 2018.

Sub: **Permission to avail the Winter Vacation with station leave permission.**

Ref:- Your letters No.DJB/6631(E) dtd. 12.12.2018

Madam,

With reference to the above, I am directed to inform you that you have been granted permission to avail the entire Winter Vacation w.e.f. 24.12.2018 to 31.12.2018 along with station leave permission w.e.f. the evening of 21.12.2018 till the morning of 02.01.2019, as prayed for. The Addl. District & Sessions Judge, Barpeta and in his absence the senior most Judicial officer at the station will remain in charge of her court and office during Smti Goswami's absence.

Yours faithfully,



**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-16/02/7575 /A, dated 20.12.18 Pden**

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahat

sd/-

**JT. REGISTRAR (VIGILANCE)**